

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.7048 of 2018

Gau Gyan Foundation

....

Petitioner

Ms. Mrinalini Padhi, Advocate

-versus-

State of Odisha & Others

....

Opposite Parties

Mr. Ishwar Mohanty, ASC

Mr. Debasish Nayak, Advocate for CMC

**CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN**

**ORDER
14.12.2022**

Order No.

23.

1. Mr. Debasish Nayak, learned counsel appearing for the Cuttack Municipal Corporation (CMC) states that he was instructed only yesterday to argue the present petition. He is permitted to collect the soft copy of the entire petition from the Court Master. Reply be filed positively on or before 1st February, 2023. Rejoinder thereto, if any, be filed by the next date.
2. List on 13th April, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge